

In the matter of KONASEEMA GAS POWER LIMITED									
IA No.840 of 2019 in CPNo.(IB) No. 458/07/HDB/2018									
Revised List of Stakeholders(Unsecured)--Form C									
Other claims -Government Departments as on 22.10.2024									
S.No	Name of the Operational Creditor (1)	Claim Submitted (2)	Rs.	Claim (3)	Admitted Rs. (3)	%	Claim Rejected Rs. (4)	Claim under verification Rs. (5)	Proofs admitted or rejected in part or wholly (6)
1	Employees Provident Fund Organization (EPFO) Rajamahendravaram (as per Form C dated 23.09.2022 and revised letter dated 29.09.2022 <b>Amount of claim admitted (U/S. 36(4)(a)(iii) of IBC,2016)</b>				5,024,767.00				
2	Employees Provident Fund Organization (EPFO) Rajamahendravaram (as per Form C dated 23.09.2022 and revised letter dated 29.09.2022 <b>Amount of claim eligible for distribution in the order of priority (U/S. 53(1)(e)(i) of IBC,2016)</b>	30,689,241.00			1,655,966.00	100.00%	22,913,131.00	1,095,377.00	Partially Admitted and Partially rejected.
3	The Gramapanchayati, Devarapalli (KGPL Plant Property Tax dues from 2016-17 and 2017- 18	1,691,907.00		-		0.00%	-	-	The matter is in the court of Junior Civil Judge, Kothapeta
4	The Gramapanchayati, Vedireswaram, (Guest House Property Tax dues from 2016-17 and 2017-18	106,958.00		-		0.00%	-	-	The matter is in the court of Junior Civil Judge, Kothapeta
	<b>TOTAL</b>	<b>32,488,106.00</b>			<b>6,680,733.00</b>	<b>100.00%</b>	<b>22,913,131.00</b>	<b>1,095,377.00</b>	